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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.156/2015

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS Rohit Keshri, PCS
 CS RAHUL PARASRAMPURIA, PCS
 MR. PRASHANT KUMAR TRIPATHI
 Advocate } Petitioners

Jain
6.2.18

Adv. Swapan Choubey } Respondents
 CS Motan Ram Gaurav }
 CS Motan Ram Gaurav } 6/2/18

order
6/2/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 08/03/2018.

Sd

(Jinan K.R.)
Member (J)